## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. M	OHD SHARIEF TARIQ, MEMBER-JUD	OICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/157/2017	
NAME OF THE PETITIONER(S)	: P P ZIBI JOSE	
NAME OF THE RESPONDENT(S)	: ASHOK LEYLAND LTD	
UNDER SECTION	: 58 (4)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
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## <u>ORDER</u>

Respondent present and filed the reply. At page '7', it has clearly been brought out that the specimen signature of the transferor available with the 1st Respondent Company and the signature that is on the share transfer form are not tallying, as both the signatures are totally different, which can be seen with naked eyes. Therefore, the petition stands dismissed.

However, the Petitioner is at liberty to get signed fresh share transfer form from the Transferor and present the same before the 1st Respondent Company as prescribed, for rectification in register of Members.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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